

DIVISION BENCH
COURT - II

P-101

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1084(KB)2020

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS SRI MUNISUVRATA AGRI INTERNATIONAL LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Aishwarya Kumar Awasthi, Adv.] For the Financial Creditor

Mr. D.N. Sharma, Adv.] For the Corporate Debtor

Mr. Supriya Ranjan Saha, Adv.]

Ms. S. Choudhuri, Adv.]

Mr. Nirmalya Dasgupta, Adv.] For Suresh Kumar Jain (Applicants)

Md. Atifuddin, Adv.]

ORDER

1. Learned Counsel for the parties present.
2. List this matter on **16th July, 2024**.
3. It is made clear that no further adjournment will be granted in this matter.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**